


**THE HIGH COURT OF MEGHALAYA:
SHILLONG
CIRCULAR**

NO.HCM.III/166/2019-Judl./Part-1/395 Dated Shillong, the 7th January, 2022

In view of the present situation of Corona virus (COVID-19) cases in the State, w.e.f. Monday, 10th January, 2022, until further orders, hearing of all matters will be conducted through video-conferencing (virtual mode) only. Learned Advocates (or the petitioner/respondent appearing in-person) must have stable internet connectivity to prevent disruption of the VC proceedings and shall also ensure that the VC link received by them is not shared with unauthorized persons or those not associated with the case. Technical enquiry relating to the High Court VC connection will be attended by Smt D. Sohtun, Central Project Co-ordinator on mobile no. 9402197689 and by Shri Vincent Rani, Computer Operator on mobile no. 9485166281.

By Order,


REGISTRAR GENERAL

Memo NO.HCM.III/166/2019-Judl./Part-1/395-A Dated Shillong, the the 7th January, 2022

Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The Advocate General/Additional Advocate General, Meghalaya, Shillong for favour of kind information.
5. The Registrar (Judicial Service), High Court of Meghalaya, for favour of kind information.
6. The Joint Registrar(Listing) High Court of Meghalaya for information and necessary action.
7. The Central Project Co-ordinator, High Court of Meghalaya, Shillong for kind information and necessary action with a request to also upload the same in the Official Website.
8. The Assistant Solicitor General, for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for kind information
10. The President/ Secretary, Bar Associations of all districts for kind information.
11. All Court Masters, High Court of Meghalaya, for kind information.
12. Shri Vincent Rani, Computer Operator, High Court of Meghalaya for information and necessary action.
13. Notice Board.
14. Office File.

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2/1/22


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